

THE GAUHATI HIGH COURT
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 67
Dated Guwahati, the 25th May, 2023

Hon'ble the Chief Justice has been pleased to re-constitute the "Committee to monitor and look into the functioning of Juvenile Justice Boards in respect of the States of Assam, Nagaland, Mizoram and Arunachal Pradesh" with the following members:

| NAME OF THE COMMITTEE | NAME OF HON'BLE MEMBERS | SECRETARY |
|---|--|----------------------|
| Committee to monitor and look into the functioning of Juvenile Justice Boards in respect of the States of Assam, Nagaland, Mizoram and Arunachal Pradesh. | 1. Hon'ble Mr. Justice Kalyan Rai Surana. 2. Hon'ble Mr. Justice Arun Dev Choudhury. <u>N.B.:</u> Hon'ble Mr. Justice Kalyan Rai Surana, Judge, Gauhati High Court is the Chairman of the Committee. The Executive Chairperson of the State Legal Services Authorities of the states of Nagaland, Mizoram and Arunachal Pradesh will remain present as and when issues concerning the respective states are taken up. | Registrar (Judicial) |

This Notification will come into force with immediate effect.

By Order,

Sd/- Gautam Baruah

REGISTRAR GENERAL

(Contd..)

Memo No. HC. III-06/2021/3098-3119/G, Dated the 25th May, 2023

Copy to:-

1. The Registrar (Vigilance/ Administration / Judicial / Establishment), Gauhati High Court, Guwahati.
2. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Permanent Bench, Naharlagun.
3. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
4. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court Guwahati.
5. The Member Secretary, Assam State Legal Services Authority, Guwahati.
6. The Member Secretary, Nagaland State Legal Services Authority, Kohima.
7. The Member Secretary, Mizoram State Legal Services Authority, Aizawl.
8. The Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar.
9. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
10. The Joint Registrar, _____, Gauhati High Court, Guwahati.
11. The Deputy Registrar, _____, Gauhati High Court, Guwahati.
12. The Assistant Registrar, _____, Gauhati High Court, Guwahati.
13. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
14. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
15. The P.S. to Hon'ble Mr. Justice Kalyan Rai Surana, Judge, Gauhati High Court, Guwahati.
16. The P.S. to Hon'ble Mr. Justice Arun Dev Choudhury, Judge, Gauhati High Court, Guwahati.
17. The P.S. to Hon'ble Mr./ Mrs. Justice _____, Judge, Gauhati High Court, Guwahati.
18. The Project Manager, Gauhati High Court, Guwahati. *He is requested to upload this notification in the official website of the Gauhati High Court.*
19. The Court Manager, Gauhati High Court, Guwahati.
20. The Administrative Officer (Judicial), _____, Gauhati High Court, Guwahati.
21. The Court Officer I & II, Gauhati High Court, Guwahati.
22. The C. A. to the Registrar General, Gauhati High Court, Guwahati.



REGISTRAR GENERAL